

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**CONTEMPT PETITION NO.061/00142/2019 IN  
ORIGINAL APPLICATION NO.061/00838/2018  
Chandigarh, this the 23<sup>rd</sup> day of September, 2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Romesh Lal aged 59 years, S/o Sh. Jagat Ram, JTO BSNL OFC Trikuta Nagar Jammu, R/O 190/2, Rajpura Shakti Nagar Jammu, Tehsil & District Jammu – 181001.

....**Petitioner**

**(Present: Mr. K.B. Sharma, Advocate)**

**Versus**

1. Sh. Sanjwan Kumar, Principal General Manager Maintenance Northern Telecom Region (NTR) Bharat Sanchar Nigam, Sector 17, Telephone Bhawan, Chandigarh – 160017.
2. Sh. V.K. Bhatt, Deputy General Manager, Maintenance BSNL NTR, Kachi Chawni Exchange Road, Jammu.- 181001.

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**Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. After arguing for some, learned counsel seeks permission to withdraw this Contempt Petition, to enable the petitioner to file an application for execution of the order of this Court.
2. CP is disposed as withdrawn with the aforesaid liberty.

**(A.K. BISHNOI)  
MEMBER (A)**

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**(SANJEEV KAUSHIK)  
MEMBER (J)**  
**Dated: 23.09.2019**